

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) According to the Gem & Jewellery Export Promotion Council there are 10 Gem Testing Centres, functioning in the country. They are as follows :-

1. Indian Gemmological Institute, Delhi.
2. Gem Testing Laboratory, Jaipur, Rajasthan.
3. Gemmological Institute of India, Mumbai, Maharashtra.
4. Gem Testing Laboratory, Mumbai, Maharashtra.
5. Pangem Enterprises, Pune, Maharashtra.
6. Gem Testing Laboratory CPL, GSI. Calcutta, West Bengal.
7. Gem Testing Laboratory, Madras, Tamil Nadu.
8. Sri Ramkrishna Gem Testing Laboratory, Salem, Tamil Nadu.
9. Gem Testing Laboratory, Trivandrum Kerala.
10. Gem Testing Laboratory, Hyderabad, Andhra Pradesh.

(c) and (d). Yes, Sir. Some of these centres are providing training in testing of gems. Names of these training centres are as follows :-

1. Indian Gemmological Institute, Delhi.
2. Gem Testing Laboratory, Jaipur, Rajasthan.
3. Gemmological Institute of India, Mumbai, Maharashtra.
4. Indian Diamond Institute, Surat, Gujarat.

In addition to these training Centres, training, is also provided by St. Xaviers College, Mumbai, Maharashtra.

(e) Gem Testing Centres, have helped in providing technically trained manpower to the gem & jewellery trade and industry. Technical services of gem testing and certification work is provided to the general public, gem and jewellery trade and overseas buyers.

[English]

#### **Indo-Nepal Bilateral Trade Agreement**

1081. DR. K.D. JESWANI :

SHRI GOPI NATH GAJAPATHI :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Prime Minister of Nepal has signed any agreement with India during his recent visit to New Delhi for the expansion of Indo-Nepal bilateral trade;

(b) if so, the details thereof; and

(c) the time by which this agreement is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

#### **Revival of Sick PSUs**

1082. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) whether Board for Industrial and Financial Reconstruction has directed Industrial Financial Corporation of India to prepare revival package for Public Sector Undertaking;

(b) if so, the details thereof alongwith the action taken by IFCI thereon;

(c) whether IFCI has not prepared packages for revival of PSUs so far; and

(d) if so, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (d). The information is being collected and will be laid on the Table of the House to the extent available.